

quest of the State Government an additional quantity of 20,000 MTs of wheat is being allotted to Kerala on *ad hoc* basis for four months i.e. from August, 1995 to November, 1995 thus making it 50,000 MTs. An additional 15,000 MTs of wheat has also been allotted to the State on the occasion of Onam Festival against August, 1995 quota.

### **Sinar Mas Pulp and Paper Unit**

2675. DR. AMRIT LAL KALIDAS PATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received a proposal from the Sinar Mas Pulp and Paper (India) Limited to set up a Paper Manufacturing Unit in Bhigwan (Maharashtra) for the Environmental clearance and

(b) if so, the present status of the Project?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) The proposal of M/s. Sinar Mas Pulp and Paper (India) Ltd. to set up a Paper manufacturing unit in Bhigwan (Maharashtra) was accorded environmental clearance in April, 1995 subject to compliance with stipulated environmental safeguards and Pollution control measures.

### **Flood Control Measures**

2676. SHRI CHITTA BASU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government had any discussion with the World Bank for the improvement of Agriculture in the North-Eastern States by adopting flood and drought control measures;

(b) if so, the details thereof including the assistance sought therefore;

(c) the assistance granted by World Bank and the measures suggested; and

(d) the reaction of the Government thereto and the remedial steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) No, Sir

(b) to (d). The questions do not arise.

### **Super Bazar**

2677. SHRIMATI BHAVNA CHIKHLIA: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of employees of Super Bazar, who are under suspension as on date, category-wise;

(b) the reasons for their suspension; and

(c) whether inquiries are in progress against them and proper procedure is being followed?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH): (a) It has been reported by Super Bazar that altogether 19 employees comprising of two supervisors, 8 sales assistants, 5 helpers and one each of cashier, asstt. accountant, security guard and palledar are under suspension as on-date.

(b) Misappropriation of funds, shortage of stock, misbehaviour, offence under the Dowry Act and gross negligence in discharge of duties have been reported to be the main reasons for suspension of these employees.

(c) Yes, Sir.

### **Construction of R.O.B.**

2678. DR. SAKSHI JI: Will the Minister of RAILWAYS be pleased to state:

(a) the details of the applications pending from private investor before the Uttar Pradesh Government for construction of Road Over Bridge along with their location and cost of each such Road Over Bridge with the present status of private participation for construction of R.O.B. in Uttar Pradesh; and

(b) the time by which these bridges are likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). The information desired is about a matter concerning/ pending with the State of Uttar Pradesh. Ministry of Railways does not have any information about it.